

does not directly provide marketing support. However, this is done by the Gem & Jewellery Export Promotion Council (GJEPC) with the financial support from Marketing Development Assistance of Ministry of Commerce through organising fairs, exhibitions, seminars, Buyer-Seller meets, etc.

Saurashtra Kutch stock exchange

3783. SHRICHANDRESH PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the Saurashtra, Kutch Stock Exchange Rajkot (Gujarat) is a registered and recognised body;

(b) if so, when it was registered and recognised;

(c) the names of its members;

(d) whether the Government have received any complaints against the Stock Exchange;

(e) if so, the details thereof and the action taken by the Government thereon;

(f) whether the above Stock Exchange has started its trading activities; and

(g) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The Exchange was incorporated under the Companies Act 1956 on 28 July, 1989. It was granted recognition by this Ministry on 10th July, 1989.

(c) This Ministry does not maintain the names of members of Stock Exchanges.

The list of members of Stock Exchanges is available in the Stock Exchanges and is generally published by the concerned Stock Exchanges.

(d) to (g). Some complaints have been received against Saurashtra Kutch Stock Exchange. Broadly, these related to allegations of malpractices in the formation of the Exchange and selection of members. The High Court of Gujarat at Ahmedabad has recently passed an order that the Stock Exchange would start functioning with those persons as members, who had secured, according to the norms laid down by the Screening Committee, 50 or more than 50 marks under the three heads, viz. Education, Financial Position and Experience. Further, the Exchange shall not permit others to act as members till further orders are passed by the Court. In pursuance of the Court orders, Exchange has commenced trading in securities with effect from 29th October, 1991. The Exchange has informed that matters relating to its Formation and membership are sub-judice.

Projects Undertaken by MPEDA in Maharashtra

3784. SHRI SUDHIR SAWANT: Will the Minister of COMMERCE be pleased to state:

(a) the projects undertaken by the Marine Products Export Development Authority (MPEDA) in Maharashtra, district-wise;

(b) the details of financial assistance provided to individuals and co-operative societies in each district for the development of aquaculture during the last three years;

(c) whether there is any proposal to set up a training institute in aquaculture in the State; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) District-wise details of projects undertaken for promotion of aquaculture by marine Products Export Development Authority (MPEDA) are given in Statement-I enclosed.

(b) Details of financial assistance to

individuals and cooperative societies in each district for development of aquaculture during last three years is given in Statement II enclosed.

(c) and (d). No, Sir. MPEDA does not have any proposal to set up a training institute for aquaculture in the State.

STATEMENT-I

Aquaculture Projects Assisted by MPEDA in Maharashtra

(Upto November 1991)

| Particulars | (Upto November 1991) | | | | | | | | |
|--|----------------------|-------------|-----------------|-----------------------|---------------------|-------------------|-----------------|-----------------------------|-------------------------|
| | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| | | | Bombay | Thane | Raigad | Ratnagiri | Sindurg | Others | Total |
| | | | | | | | | | |
| No. of farms existing | | B F T | 1 - 1 | 10 6 16 | 6 7 13 | 2 - 2 | 2 - 2 | - 1 1 (Pune) | 21 14 35 |
| Area developed with MPEDA's technical assistance (in ha) | | B F T | 0.4 - 0.4 | 86.1 15.0 101.1 | 2.8 9.0 14.0 | - - - | 3 - 3 | - 1.25 1.25 (Pune) | 91.5 25.25 116.75 |
| Area developed with MPEDA's subsidy assistance (in ha) | | B F T | - - - | 43.9 - 43.9 | 14.2 3.5 17.7 | 8.39 - 8.39 | 0.9 - 0.9 | - - - | 67.39 3.5 70.89 |
| No. of feasibility reports : | | | | | | | | | |
| (i) issued | | 1 | 11 | 27 | 7 | 1 | 6 | 1 | 53 |
| (ii) Area covered | | 2.1962 | 118.9352 | 146.163 | 27.703 | 13.329 | 1.60 | (Aurangabad) | 309.9262 |
| Pre-feasibility reports : | | | | | | | | | |
| (i) issued | | - | 5 | 13 | - | - | 2 | - | 20 |
| (ii) Area covered | | - | 156.436 | 478.41 | - | - | 12.77 | - | 647.616 |

(Upto November 1991)

| Particulars | 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | Total |
|---------------------------|---|---|--------|---------|---------|-----------|--------------|--------|-----------|
| | | | Bombay | Thane | Reigad | Ratnagiri | Sindurg | Others | |
| No. of farmers registered | | | 5 | 81 | 233 | 22 | 23 | 6 | 370 |
| Microlevel survey | | | | | | | | | |
| B | | | 51.6 | 537.646 | 457.873 | 75.905 | 62.5827 | NIL | 1182.6067 |
| F | | | NIL | 37.40 | 151.33 | 10.0 | NIL | 1.60 | 220.330 |
| T | | | 51.6 | 575.046 | 609.203 | 85.905 | 62.5827 | 1.60 | 1382.3367 |
| | | | | | | | (Aurangabad) | | |
| Trainings : | | | | | | | | | |
| No. of Batches | | | NIL | 1 | 4 | 2 | NIL | NIL | 7 |
| No. of farmers | | | NIL | 75 | 389 | 199 | NIL | NIL | 663 |

B - Brackishwater

F - Freshwater

T - Total

STATEMENT-II

Details of Financial Assistance Provided to Individuals and Cooperative Societies in each District for the Development of Aquaculture During the Last Three Years

(Upto November 1991)

| Year | Thane | Bombay | Raigad | Rainagiri | Sindurg | Total |
|---------|-----------------------|--------|-----------------------|------------------------|------------------------|-------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1989-90 | 1 Case Rs. 12,700 | NIL | 2 Cases Rs. 56,250 | 1 Case Rs. 22,875 | NIL | 4 Cases Rs. 91,825 |
| 1990-91 | 2 Cases Rs. 312250 | NIL | 1 Case Rs. 73,250 | 1 Case Rs. 1,05,000 | 1 Case Rs. 1,12,000 | 5 Cases Rs. 5,01,750 |
| 1991-92 | 3 Cases Rs. 253470 | NIL | 2 Cases Rs. 115500 | 1 Case Rs. 90,000 | NIL | 6 Cases Rs. 4,58,970 |

Cooperative Societies

Thane - 4 Nos. of cooperative societies having the total area of 183 hatare surveyed. The project reports are issued by MPEDA covering an area of 3.25 ha.

Raigar - 5 Nos. of cooperative societies possessing an area of 49.25 ha.

Ratnagiri - NIL

Bombay - NIL